

Government of Jammu & Kashmir  
Planning Development & Monitoring Department  
Civil Secretariat, J&K

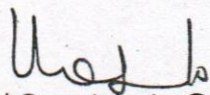
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**Notification,**  
**Jammu, the 27th of January, 2020.**

**S.O 34** In exercise of the powers conferred by sub-section (2) of section 4 of the Census Act, 1948 (37 of 1948), and in partial modification of notification **S.O No. 35 of 2019 dated 13<sup>th</sup> of December 2019**, the Lieutenant Governor hereby directs that the table appended to the said notification shall be substituted as under:-

S. No	Officers	Designation	Jurisdiction
1	2	3	4
1.	Divisional Commissioner Jammu/Kashmir	Divisional Census Officers	Within their respective divisions
2.	Deputy Commissioners of all districts	Principal Census Officers	The whole of their respective districts
3.	Additional Deputy Commissioners of all Districts	District Census Officer	Areas within their jurisdiction/ within their respective districts
4.	District Statistical & Evaluation Officer of all Districts	Additional/ Deputy Census Officer	
5.	All Sub-divisional Magistrates	Sub-division Census Officers	
6.	All Tehsildars	Charge Census Officer	
7.	Chief Executive Officer /Executive Officer to Municipal Committee and Ward Level Officers of Municipal Councils	City/Town Census Officer/Charge Officer (Urban)	
8.	All Naib Tehsildars	Assistant Charge Census Officers	

By order of the Lieutenant Governor.

  
Principal Secretary to Government.  
Planning, Development & Monitoring Department.

PD/PFD/Census/2019/58

Dated: 27-01-2020

Copy to the:-

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information.
2. Divisional Commissioner Jammu/Kashmir.

3. Director Information, J&K.
4. All Deputy Commissioners.
5. Director Census Operations, J&K Sub office, 285-A, Krishna Nagar Jammu-
6. Private Secretary to Hon'ble Lieutenant Hon'ble Governor.
7. Private Secretary to Chief Secretary.
8. Private Secretary to Principal Secretary to Govt., PD&MD.
9. Stock file/Website, PD&MD.